

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2016  
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan  
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. AIDEES ELECTRONICS  
(RESPONDENT-1)  
to  
(Respondent - 3)

P. NEELAKANTAN  
COUNSEL FOR  
R1 to R3

Represented by

(KATHIRAVAN.N)

2. P. RAJAGOPALAN  
(PETITIONER)

R. SIDDHARTH  
Counsel for  
petitioner

**ORDER**

Shri R Siddharth, counsel for petitioner present. Shri P Neelakantan, counsel for R1 to R3 present. Counsel for petitioner filed an affidavit showing proof of notice effected on R4 alongwith acknowledgement. R4 called absent. No representation. The services effected on R4 is held sufficient. In the circumstances, R4 is set exparte. Counsel for R1 to R3 filed vakalat and prayed time for filing counter. Put up on **01.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)